

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2291
ANSWERED ON 08.03.2018

INCLUSION OF WATER IN CONCURRENT LIST

2291. ADV. M. UDHAYAKUMAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is true that the Government is considering to include water in the Concurrent List of subjects of the Constitution;
- (b) if so, the details thereof;
- (c) whether it is also true that the Government is likely to seek the views of all concerned before taking a final decision in the matter; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d) The issue of including water in the concurrent list has been under discussion at various fora for some time. The Ministry of Water Resources, River Development and Ganga Rejuvenation proposes to continue the consultation process on the issue.
